

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 109
(IB)-1456/ND/2018**

Under Section: 9 of IBC.

In the matter of:

Jatalia Global Ventures Ltd
Vs.
Gokul Exim Pvt Ltd

....Applicant

....Respondent

Order delivered on 30.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Ayush Jain, Adv.
For the Respondent : Mr. Abhishek Garg, Adv.

ORDER

As per the order of the bench, matter adjourned to 12.09.2019 due to paucity of time.

**COURT OFFICER
(ASIM KUMAR PAL)**